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Title : Need to enquire the matter of denial of entry into Chennai to an old lady for treatment in spite of having a valid Visa.

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam, I am surprised to understand that a grand old lady, the mother of slain Pirabhakaran, who has been suffering because of acute paralytic attack, who was traveling from Kaula Lumpur to Chennai to avail medical facilities at Chennai, has been deported by the immigration authorities on Sunday night. This has happened in spite of having a valid visa, after due verification, to travel from Kaula Lumpur to Chennai and have the medical treatment at Chennai itself for about six to eight months.

The State Government in charge of law and order was kept in dark throughout the episode. Neither the passenger nor the Government of India has intimated about the sad episode. Mrs. Parvathi was in Tamil Nadu up to 2003. She never had any criminal background. From 2003 to early 2010 she was in Sri Lanka. She has sought refuge in Malaysia and the Sri Lankan Government has permitted it. This is an ample example that the particular passenger had never had any criminal background. In spite of having issued a visa to travel from Kaula Lumpur to Chennai to avail of medical treatment, this particular lady has been deported by the immigrant authorities.

I want to know the problem that has arisen for not allowing her into Chennai. I was told that in 2003 the then AIADMK Government had requested the Central Government not to allow her back to India. If this is the matter, why the present Government has not consulted the State Government in the present scenario and the present status prevailing? I want to know why the State Government of Tamil Nadu was kept in the dark during the whole episode. When the visa was issued by the High Commission of Kaula Lumpur to travel from Kaula Lumpur to Chennai and to stay in Tamil Nadu for about six to eight months to have medical treatment, why she has been denied entry into Chennai? I want to have a clarification from the Government of India as the people of Tamil Nadu want to know.

...(Interruptions)

श्री लालू प्रसाद (सारण): आईपीएल के मामले में हम कहना चाहते हैं। ... (व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए। हमने सुन लिया है। हमने कहा है कि हम उस पर बोलने के लिए समय देंगे। आप बैठिये। प्रशांत कुमार जी को बोलने दीजिए।

MADAM SPEAKER: Nothing is going into the record.

(Interruptions) \*â€